

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : Com.Application(CA)/8/2022
PETITION NUMBER : CP/1067/2019
NAME OF THE PETITIONER : Alagammai Sivandian & 2 Ors
NAME OF THE RESPONDENT(S) : Siva Acetylene Pvt Ltd & 4 Ors
UNDER SECTION : Sec 130,213,241 of CA, 2013

ORDER

Ld. Counsel Mr.Jerin Asher Sojan is present.

Ld. Counsel stated that mediation talks are going on and sought time.

List the matter for hearing on **28.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk